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Title: Election of Four members from Lok Sabha to the Central Silk Board.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):  
On behalf of Shri Anand Sharma, I beg to move:

"That in pursuance of clause (c) of sub-section(3) of section 4 of the Central Silk Board Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves to serve as members of the Central Silk Board, subject to the other provisions of the said Act."

MADAM SPEAKER: The question is:

"That in pursuance of clause (c) of sub-section(3) of section 4 of the Central Silk Board Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves to serve as members of the Central Silk Board, subject to the other provisions of the said Act."

*The motion was adopted.*

...*(Interruptions)*